

(b) The question does not arise.

(c) The Custom Houses are not at present maintaining separate statistics of the value of the goods imported by the Diplomatic Missions etc. So the information is not readily available.

UNESCO SESSION TO BE HELD IN NEW DELHI

285. SHRI M. VALIULLA: Will the Minister for EDUCATION be pleased to state:

(a) whether the next session of the United Nations Educational Scientific and Cultural Organisation will be held in New Delhi; and

(b) if so, what is the programme of work for this session and when and at what place it will be held?

THE MINISTER FOR EDUCATION AND NATURAL RESOURCES AND SCIENTIFIC RESEARCH (MAULANA ABUL KALAM AZAD): (a) and (b). A statement is laid on the Table of the House.

STATEMENT

(a) Yes.

(b) The Programme of work and the Agenda of the 9th Session of the General Conference of UNESCO which is scheduled to be held in New Delhi in November 1956 will be prepared by the Director General and the Executive Board of UNESCO and will be available only in the middle of 1956. However, it may be mentioned that the main subjects that will be discussed will comprise of the following categories:—

(1) Draft programme and budget of the organisation for 1957-58.

(2) Proposals and resolutions submitted by member States.

(3) Proposals by the Executive Board of UNESCO and the Director General on matters relating to UNESCO.

HINDUSTAN AIRCRAFT LTD., BANGALORE

286. SHRI M. VALIULLA: Will the Minister for DEFENCE be pleased to state:

(a) whether the Hindustan Aircraft Ltd., Bangalore propose to establish speed records for their H.T.-2 Aircraft; and

(b) if so, which are the places selected for this purpose?

THE DEPUTY MINISTER FOR DEFENCE (SARDAR S. S. MAJITHIA):-(a) and (b). Yes, the HAL hope to set up a "point to point" speed record for light aircraft from Bangalore to Madras.

IMPORT OF TEXTILES FROM THE UNITED KINGDOM

287. SHRI M. VALIULLA: Will the Minister for FINANCE be pleased to state:

(a) whether textile imports from the United Kingdom to India have improved as a result of reduction in import duties; and

(b) if so, to what extent?

THE MINISTER FOR REVENUE AND DEFENCE EXPENDITURE (SHRI A. C. GUHA): (a) and (b). There has been some increase in the import of cotton textiles from the United Kingdom in May, June and July 1955 as compared to imports in May, June and July 1954, as shown below:—

	Quantity	Value
	'000 yds.	'000 Rs.
May to July 1954	708	13.63
May to July 1955	766	17.81
Percentage increase	8.2%	36.6%

The increase in imports is not due so much to the reduction in duty as to the liberal licensing policy for these goods in January-June 1955 period as compared with the policy for January-June 1954 period.